



IN THE HIGH COURT OF DELHI AT NEW DELHI

(ORIGINAL JURISDICTION)

IN THE MATTER OF COMPANIES ACT, 1956

SALE NOTICE

- Separate Sealed Tenders on "AS IS WHERE IS AND WHATEVER THERE IS BASIS" are invited for purchase of property consisting of land building, plant & machinery of M/s Sunstar Lubricant Ltd. In C.P.No. 154/2002.
- The tenders should reach the Official Liquidator at A-2, W-2, Curzon Road Barracks, K.G. Marg, New Delhi-110001 on or before 19-02-2008 in sealed cover marked "Offer for purchase of property at Sr. No. in the matter of M/s Sunstar Lubricant Ltd." accompanied with Demand Draft or Pay order drawn in favour of Official Liquidator, Delhi payable at New Delhi towards earnest money.
- The details of the assets/good of the aforesaid company alongwith the minimum reserve price fixed by the Hon'ble High Court of Delhi as indicated below.

S. No.	Locations of the Assets of Company	Description Item for Sale	Area	Reserve Price	Earnest Money	Date of Inspection	Date of Auction
1.	Land situated near Rajokri, Tehsil-Mehrauli, New Delhi, Behind the Petrol Pump on Delhi-Gurgaon Border. KPF-121	Land & Building	1150 sq. yard	73,23,000/-	8,00,000/-	8-2-2008 9-2-2008	25-2-2008
2.	Vehicles Parked at above Premises.	Cars/Jeep/Trucks/Scooters etc. Total 21 Nos.	—	6,84,250/-	68,425/-	8-2-2008 9-2-2008	25-2-2008
3.	Flat no. 3/10, Hailey Road, New Delhi-110001	Residential Flats with terrace Garden on the First Floor	1450 Sq. ft.	2,50,00,000/-	25,00,000/-	8-2-2008 9-2-2008	25-2-2008
4.	Industrial land at 24, Dharuhera Industrial Area, within 500m of Delhi-Jaipur National Highway in Dharuhera, Dist Rewari.	Land and Building	23470.55 sq. mtr. = 5.804 Acres	7,50,00,000/-	75,00,000/-	8-2-2008 9-2-2008	25-2-2008
5.	Situated on the above land at Sr no 3 on Delhi -Jaipur National Highway in Dharuhera	Plant & Machinery and Misc. Item.		1,00,00,000/-	10,00,000/-	8-2-2008 9-2-2008	25-2-2008
6.	SAS Houses (First Floor) Sapru Marg, Ps,Hazrat Ganj Lucknow	Commercial Flat on the First Floor Office goods/Articles	1320 Sq. ft.	35,10,000/- 26,000/-	3,51,000/- 2600/-	8-2-2008 9-2-2008	25-2-2008

- That before submitting their tenders the tenderers should satisfy themselves from the appropriate authorities about the right/title/duty and dues payable to in respect of the property in question and later on no objection of any kind shall be entertained in this regard by the Hon'ble Court.
- The tenders will be opened for M/s Sunstar Lubricant Ltd. on 25-2-2008 before the Hon'ble Company Judge In Chamber (Court No. 11) High Court of Delhi, 3, Sher Shah Suri Marg, New Delhi in the presence of such tenderers who may like to be present at that time.
- The Hon'ble Court may direct inter-se-bidding amongst the tenderers present at that time and further reserve right to renegotiate with all tenderers to raise their offer.
- That tenderers whose tender/bid is accepted shall have to deposit with the Official Liquidator by Demand Draft or pay Order a further sum equivalent to 25% of the tender/bid amount inclusive of earnest money already paid within seven days and the balance of purchase money within 60 days from the date of acceptance of the bid or as may be directed by the Court.
- The Copy of Items and conditions of Sale and any other information/clarification may be had before giving the bid from the office of the undersigned on any working day between 10.00 A.M. to 5.00 P.M.
- The Hon'ble Court reserves its right to receive tenders after the due date on such terms and conditions as deemed fit and proper in the facts and circumstances of the case in the public interest.
- This sale notice may be treated as notice to Secured Creditors/Unsecured Creditors. Contributories and all other parties having interest in the matter.
- The Hon'ble Court reserves its right to reject any/all tenders/bids at any time without assigning any reason whatsoever there of.

**12.Details of the vehicle, plant & machinery, office goods at Item no. 2, 5 & 6 can be had from the undersigned.

(A.K. Chaturvedi)
Official Liquidator

Date : 15/01/2008
Place : New Delhi

A-2, W2, Curzon Road Barracks,
Kasturba Gandhi Marg, New Delhi-110 001
23389507, 23073392,23073393

Sr. No	*Description of Vehicle	Year of Manufacture	Reserve Price Rs.	
1.	MARUTI 800	DL8CE3736	1998	Rs. 16,000.00
2.	MARUTI 800	DL2CG1622	1994	Rs. 14,500.00
3.	MARUTI VAN	DL4CC3510	1994	Rs. 15,000.00
4.	MARUTI 800	DL2CE7042	1993	Rs. 14,000.00
5.	MARUTI VAN	DL4CC3512	1994	Rs. 16,000.00
6.	MARUTI VAN	DL2CH2460	1996	Rs. 18,500.00
7.	MARUTI VAN	DL2CH2456	1996	Rs. 16,000.00
8.	MARUTI VAN	DL4CC3514	1994	Rs. 16,000.00
9.	MARUTI 800	DL9B7588	1996	Rs. 18,500.00
10.	CONTESSA	DL2CB7862	1991	Rs. 12,500.00
11.	HONDA CITY 1.5 EXI.	DL2CH6398	1998	Rs. 87,500.00
12.	MERCEDES C250	DL1CE4653	1994	Rs. 1,12,500.00
13.	MARUTI VAN	DL4CC3511	1994	Rs. 17,500.00
14.	FIAT	DL1CE0727	1995	Rs. 3,750.00
15.	JEEP	SCRAP/ ROTTEN	Not AVAILABLE	Rs. 3,000.00
16.	SCOOTERS (6 Nos.)	DL8SB0238 DL8SB0240 DL2SC6193 DL8SB0242 DL8SB0241 DL8SA8319	1994] 1994] 1990] 1994] 1994] 1994]	Rs. 9,000.00
17.	BAJAJ TEMPO TRAVELLER	DL1LB7476	1996	Rs. 70,000.00
18.	BAJAJ TEMPO TRAVELLER	DL1LB7477	1996	Rs. 70,000.00
19.	EICHER CANTER OPEN BODY	HR26A5877	**	Rs. 62,500.00
20.	TRUCK	HR26GA1077	1997	Rs. 85,000.00
21.	TRUCK	HR26GA1076	1997	Rs. 90,000.00